(Office of the Registrar General at Jammu) *****

CIRCULAR

No.: <u>04</u> of 202**\$**/RG Dated: 23 .04.2025

The Hon'ble High Court of J&K and Ladakh and its Registry will observe two minutes Silence today, i.e 23.04.2025 at 3:00 PM in both Wings of the High Court, to pay tribute to, and in the memory of, those who lost their lives on account of the act of terrorism in Pahalgam, District Anantnag.

By Order

(Shahzad Azeem) Registrar General

Dated: 23.04.2025

No: 22 16 4 - 70/RG/GS Copy of above forwarded to the:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
- 2. Secretary to Hon'ble Mr./Mrs Justice ______for kind information of their Lordships.
- 3. Registrar Vigilance High Court of J&K and Ladakh
- 4. Registrar Judicial High Court of J&K and Ladakh, Jammu/Srinagar.
 for information and necessary action.
- 5. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading
- the same on the official website of Hon'ble High Court.

 6. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
- 7. Order file.

Registrar General